

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

No. ⁰⁵~~04~~/2017/R&S

Dated 21st June, 2017

The Court has been pleased to declare 23rd June, 2017 (Friday) as holiday on account of Jumm - Atul - Weda and in lieu thereof, 19th August, 2017 (Saturday) has been declared as a Court working day.

By order of the Court,

Sd/- Ambuj Nath

Registrar General